

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(Cr.) No. 31 of 2021**

Md. Sakirul Islam & Anr. Petitioners
Versus
The State of Jharkhand & Ors. Respondents.

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : Mr. Gautam Kumar, Advocate
For the State : Mr. Kaushik Sarkhel, G.A.-V

04/25.03.2021 Heard Mr. Gautam Kumar, learned counsel for the petitioners and
Mr. Kaushik Sarkhel, learned counsel for the State.

This petition has been heard through Video Conferencing in view of the
guidelines of the High Court taking into account the situation arising due to
COVID-19 pandemic.

Respondent-State is directed to file counter-affidavit within four weeks.

Post the matter on 05.05.2021 under the heading for admission.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/-